

**GOVERNMENT OF INDIA
MINISTRY OF COAL
UNSTARRED QUESTION NO 1979
TO BE ANSWERED ON 05.05.2016**

“Disputes between Coal Management and Consumers”

1979. SHRI SUSHIL KUMAR SINGH:

Will the Minister of Coal be pleased to state:

- a. whether the number of cases in various courts is increasing due to the disputes between the coal management and coal consumers, workers and others in Coal India Limited (CIL) and each of its ancillaries;
- b. if so, the details of the current/ pending cases in the CIL and each of its ancillaries during the last three years, year and company -wise;
- c. the amount spent on advocates and other legal issues by the CIL and each of its ancillaries during the said period, year-wise;
- d. the winning percentage of these cases by the CIL and each of its ancillaries;
- e. whether several such minor cases are lying pending in the courts in which the CIL and its ancillaries have spent much more than the demand of the petitioners; and
- f. if so, the details thereof and the effective steps taken to reduce the amount of money being spent by the said companies on litigation?

ANSWER

MINISTER OF STATE (I/C) IN THE MINISTRY OF COAL, POWER NEW & RENEWABLE ENERGY

(SHRI PIYUSH GOYAL)

- (a) & (b)**As per the information received from Coal India Limited(CIL),the number of court cases pending in Coal India Limited including the disputes between management and coal companies, workers, etc. for the last three years and current year are given as under :

S.No	Year	No. of cases pending
1.	2013	38
2.	2014	37
3.	2015	40
6.	2016	09

Details of pending court cases in CIL is given at**Annexure**.

- (c)** The amount spent by the Coal India Limited (CIL) on advocates and other legal issues,year-wise, is given below:

S.No	Year	Legal expenses (rupees in crore)
1.	2013-14	4.75
2.	2014-15	4.66
3.	2015-16	9.00 (subject to reconciliation since accounts in the process of finalization for this fiscal year.)

(d) to (f) Out of a total of 85 cases disposed of during the last three years, the outcome was not adverse in 67 cases. Court cases are not distinguished as minor or major cases, and all cases are treated /contested with importance. Further, to resolve the disputes between the coal companies and consumers, an Alternate Dispute Resolution Mechanism (ADRM) has been introduced in the Ministry of Coal for out of court settlement.

Annexure referred to part (a) and (b) of Lok Sabha Unstarred Question No. 1979 asked by Shri Sushil Kumar Singh for answer on 05.05.2016 regarding the "Dispute between Coal Management and Consumers"

S.No	Year	CAUSE-TITLE	SUBJECT MATTER	FORUM/COURT	STATUS
1	2013	Reference Case No. 52 of 2013- Coal India Limited & Third Workmen	IR matter	Tribunal Calcutta	PENDING
2	2013	W.P No. 6237 of 2013 India Power Corporation Ltd V. Uol	S & M matter.	Calcutta H/C	PENDING
3	2013	GA No. Of 2013 ; C S No. 392 of 2013 Videocon Industries Ltd. V.CIL	S & M matter.	Calcutta H/C	PENDING
4	2013	Case No. 5&6 of 2013 Paul Buiders V.CIL	Civil	Calcutta H/C	PENDING
5	2013	W.P No. 32863 (W) of 2013 - Awadh Kishore Pandey& others V.CIL & others -	SERVICE MATTER	Calcutta H/C	PENDING
6	2013	WP No. 1017 of 2013- Girindra Soft Coke Enterprises & anothers V. CIL & others	S & M matter.	Calcutta H/C	PENDING
7	2013	W.P No. 905 of 2013- Continental Coke & Minerals V. CIL& others	S & M matter.	Calcutta H/C	PENDING
8	2013	W.P No. 1064 of 2013- Sudhir Prasad Singh V. CIL & others	SERVICE MATTER	Calcutta H/C	PENDING
9	2013	SLP © No. 24908 of 2013-Shree Enterprises Coal Sales Pvt. Ltd V. Uol& others	S & M matter.	Supreme Court of India	PENDING
10	2013	EC No. 281 of 2013- Canadian Commercial Corporation V. CIL	Misc	Calcutta H/C	PENDING
11	2013	CAN no. 7424 of 2013;MAT no. 1085 /2013-Mithlesh Kr.SinghV.Uol& others	SERVICE MATTER	Calcutta H/C	PENDING
12	2013	W.P No.21746 (W) of 2013-Pankaj Kr. Sinha V. CIL & others	SERVICE MATTER	Calcutta H/C	PENDING
13	2013	W.P No. 667 of 2013- Vineet Singh V. CIL& others	VIG/SERVICE MATTER.	Calcutta H/C	PENDING
14	2013	BIFR case No. 28 of 2000 & MA no. 256 of 2013 - Bagalkot Cement & Industries Ltd	BIFR	BIFR , New Delhi	PENDING
15	2013	LPA NO. 640 of 2013- CIL V.RK gupta& others	SERVICE MATTER	Delhi H/c	PENDING
16	2013	CA No. 4281 of 2013- Gulf Oil Corporation Ltd. V. Uol& others	MM	Supreme Court of India	PENDING
17	2013	CS No. Of 2013'; T No. 180 of 2013;TA No. 68 of 2013 - ShyamMetalics& Engineering Ltd. V. CIL& others	S & M matter.	Calcutta H/C	PENDING
18	2013	Reference No.18 of 2013- CIL V. Their Workmen	Misc	Tribunal, calcutta	PENDING
19	2013	Reference No.21 of 2013- CIL V. Their Workmen	Misc	Tribunal, calcutta	PENDING
20	2013	Money suit no.285 of 2013- Ratna Mukherjee V. CIL& Others	SERVICE MATTER	City Civil Court, Calcutta	PENDING
21	2013	W.P No.15485 (W) of 2013 - Smt. Reena Das V.CIL & others	Misc	Calcutta H/C	PENDING
22	2013	W.P No.15603of 2013 - Roshan Kr. CIL & others	SERVICE MATTER	Calcutta H/C	PENDING

23	2013	W.P No. 470 of 2013-S.K.J Coke Industries Ltd V. CIL & others	S & M matter.	Calcutta H/C	PENDING
24	2013	W.P No. 12024 (W) of 2013- K.S Natrajan& others V. CIL & others	SERVICE MATTER	Calcutta H/C	PENDING
25	2013	W.A No. 84 of 2013- Anil Kr.Srivastava& others V. CIL & others	SERVICE MATTER	Jabalpur H/C	PENDING
26	2013	W.P No.9647 of 2013- Rashmi cement ltd. V. Uol& others	S & M matter.	Calcutta H/C	PENDING
27	2013	W.P (S) No. 1051 of 2013- Sanjay Kr. Guta&other sV.CIL& Others	SERVICE MATTER	Bilaspur H/C	PENDING
28	2013	WP © No. 47 of 2013- Cement Manufacturing Com. Ltd V. Uol& others	S & M matter.	Guahati H/c	PENDING
29	2013	SLP © No. Of 2013- CIL V. MainakDutta	SERVICE MATTER	Supreme Court of India	PENDING
30	2013	WP No. 254 of 2013- Kumar Rahul V. CIL & others	SERVICE MATTER	Calcutta H/C	PENDING
31	2013	W.P No. 7916 (W) of 2013-Dhiresh Kumar V.CIL & others	SERVICE MATTER	Calcutta H/C	PENDING
32	2013	CC no. 118 of 2013; GA No. 143 of 2013- Indigo Smokeless Fuels India V. S. Narsingrao, Chaiman CIL & others	S & M matter.	Calcutta H/C	PENDING
33	2013	W.P No. 3097 (W0 of 2013- Somnath Bag V. CIL	SERVICE MATTER	Calcutta H/C	PENDING
34	2013	W.P No. 2338 (W) of 2013- Godavari Power Ispat Limited & others V. CIL	S & M matter.	Calcutta H/C	PENDING
35	2013	W.P No. 69 of 2013- Siba Prasad DuttaMazumderV.CIL& others	SERVICE MATTER	Calcutta H/C	PENDING
36	2013	W.P No. 709 (W) of 2013- Maj.Sandeep Kr. Deb v. Uol& others	SERVICE MATTER	Calcutta H/C	PENDING
37	2013	W/P © No. 6129 of 2013- Anmol (india) Ltd & others V. NEC & others	TAX	Gauhati H/C	PENDING
38	2014	C.C.No. 134 of 2013, W.P.No. 110 of 2010, Dipak Kr. Mukherjee Vs S. NarsinghRao	SERVICE MATTER	Calcutta H/C	Pending
39	2014	Application No.50 of 2014, M/S L&T Finance Ltd. VsVinirrama Project P. Ltd	Misc	Madras	Pending
40	2014	Civil Appeal No. 9173-9181 of 2013, CCI Vs GOCL	MM	Supreme Court of India	PENDING
41	2014	Appeal No. 1 of 2014 CIL Vs CCI Mahagenco	S & M Matter	COMPAT, New Delhi	Pending
42	2014	AppealNo. 44-47 of 2014- CIL and Subsidiaries v. MPPGCL, WBPDC and SIMA	S & M Matter	COMPAT, New Delhi	Pending
43	2014	Appeal No.49 of 2014- MPPGCL V. CIL	S & M Matter	COMPAT, New Delhi	Pending
44	2014	Appeal No. 70 of 2014- Sponge Iron Manufacture Association V. CCI,CIL	S & M Matter	COMPAT, New Delhi	Pending
45	2014	Appeal no.80 of 2014- SaiWardha Power Limited V. CIL/WCL	S & M Matter	COMPAT, New Delhi	Pending
46	2014	Appeal No.81 of 2014- BijayPoddar V. CIL &itssubidiaries	S & M Matter	COMPAT, New Delhi	Pending
47	2015	Appeal No.. Of 2015 - CIL V. GHCL	S & M Matter	COMPAT, New Delhi	Pending

48	2014	WP No. 4222 (W) of 2014, Integrated Coal Mining Vs UOI & Ors	S & M	Calcutta H/C	Pending
49	2014	Application No.19 of 2014, Dr.KashmirKakatiVs UOI & Ors	Misc. matter	Green Tribunal Of India	Pending
50	2014	C.A.N. No. 2822 of 2015, WP No. 5814 (w) of 2014, Md. ArifAkhtarVs State of West Bengal & Ors	Service	Calcutta H/C	Pending
51	2014	Wp No.13608 (W) of 2014- IOL Explosives Ltd. V. Uoi& others	MM	Calcutta H/C	Pending
52	2014	CAN NO, 6299 of 2014- WP No. 13699 (W) of 2014- Solar industries Ltd. & anothers V. Cil& others	MM	Calcutta	Pending
53	2014	AP No. ___ of 2014- Sendoz Commercial Pvt. Ltd. V. Cil& others	S & M	Calcutta	Pending
54	2014	Appeal No._____ of 2014 - Cil V. Commissioner of Customs & others	C & F	Calcutta	Pending
55	2014	WP © No. 639 of 2014-Banur Cement Store V. NEC, CIL & others	S & M	Guahati H/c	PENDING
56	2014	GA No.632 of 2014; APOT No.96/2014 WP No.232 of 2013- CIL V. Anari Devi & others	Service	Calcutta	Pending
57	2014	Arbitration between R.S. Fuels P Ltd. V. ECL & others	Arbitration	at Kolkata	Pending
58	2014	GA No.260 of 2014-APOT No.1588 of 2014-WP No.600 of 2005-Indian Explosives V. Uoi& others	MM	Calcutta	Pending
59	2014	MA No. 82 of 2014; Appeal No.89 of 2014- BagalkotUdyog limited V. BIFR & others	S & M	BIFR	Pending
60	2014	WP NO. 20259 (W) of 2014- Dibyajyoti Ghosh V. Cil& others	Service	Calcutta	Pending
61	2014	MAT no.1071 of 2014 ; CAN No. 6453 of 2014; Major sandeep Kumar de V. Uoi& others	Service	Calcutta	Pending
62	2014	Application No.127 of 2014-Ajay dubey V. CIL & others	NGT	NGT Bhopal	Pending
63	2014	WP (C) No.4653 of 2014;CMA 9280 of 2014;CMA 9281 of 2014-Shyam Metallics& Energy Limited V. CIL & others	S & M	Delhi HC	Pending
64	2014	WP No.740 of 2014-Mjunction Services Ltd. & another V. Cil& others	S & M	Calcutta	Pending
65	2014	Contmpt case No.1966 of 2014- Manoranjan DeyKirty V. S. NarsingRao& others	Service	Jabalpur H/C	Pending
66	2014	WP No.25423(W) of 2014- Mahalaxmi Intra Contract P. Ltd. V. CIL & others	S&M	Calcutta H/C	Pending
67	2014	WP No. ___ of 2014 - NabagopalBanejeeV.Cil& other s	Service	Calcutta H/C	Pending
68	2014	Wp No. 26993(W) of 2014 - Concastbengal Industries ltd & another v. Ecl& others	S & M	Calcutta H/C	Pending
69	2014	WP No.27759 (W) of 2014-K.Sunil Kumar & OTHERS V.CIL& others	Service	Calcutta H/C	Pending
70	2014	Can No. __ of 2014;ASTA No.__ of 2014; MAT 885 of 2014-R.S.Fuel Pvt. Ltd. & others V. Cil& others	Tax	Calcutta H/C	Pending

71	2014	WP No. 30032 (W) of 2014- CIL ContractorWorkers' Union & another V. C.A.C.L Board & others	IR matter	Calcutta H/C	Pending
72	2014	CAN No.11419 of 2014;MAT No. 1964 of 2014 ;FMA No.---of 2014;CIL V.Anil Kumara Joshi & others	SERVICE MATTER	Calcutta H/C	Pending
73	2014	CAN No. __ 2014;MAT No 1088 of 2014-Arpa Fuels limited & others V. CIL & others	Tax	Calcutta	Pending
74	2014	WP © No.6155 Of 2013-Shiv Shakti Coal Traders V. NEC & others	Tax	Guahati H/c	PENDING
75	2013	WP© No. 6150 of 213-Pankaj Coal Enterprises V.NEC o& others	Tax	Guahati H/c	PENDING
76	2015	W.P No.2535 (W) of 2015- Solar Industries India Ltd. V. Cil& others	MM	Calcutta H/C	Pending
77	2015	WP. No. 2184 (W) of 2015 IDL Explosives Ltd. -VS- UOI &Ors.	M. M	Calcutta H/C	Pending
78	2015	WP. No. 34385 (W) of 2014 E-Procurement Technologies &Anr. - VS- CIL &Ors.	S&M	Calcutta H/C	Pending
79	2015	WP. No. 2211 (W) of 2015 DhaneswarPandey&Ors. -VS- CIL &Ors.	Service	Calcutta H/C	Pending
80	2015	WP. No. 1641 (W) of 2015 ManoranjanSen Gupta -VS- CIL &Ors.	Service	Calcutta H/C	Pending
81	2015	MAT. No. 167 of 2015 and WP. No. 10654 (W) of 2013 ChanderBhusanSood -VS- CIL &Ors.	Service	Calcutta H/C	Pending
82	2015	WP. No. 33487 (W) of 2014 Gopal Chandra Pandey -VS- CIL &Ors.	Service	Calcutta H/C	Pending
83	2015	MAT. No. 398 of 2015 and FMAT. No.....of 2015 CIL -VS- Ram Chandra Rawagiwala&Ors.	Service	Calcutta H/C	Pending
84	2015	WP. No. 6478 (W) of 2015 Smt. SovonaBhattacharjee -VS- CIL &Ors.	Service	Calcutta H/C	Pending
85	2015	Civil Appeal No. 6137 of 2013 Ideal Industries Explosive Ltd. -VS- CIL &Ors.	MM	Supreme Court of India	PENDING
86	2015	Civil Appeal No. 6091 of 2013 KeltechEngrgies Ltd. -VS- CIL &Ors.	MM	Supreme Court of India	PENDING
87	2015	Civil Appeal No. 4836 of 2013 Solar Industries India Ltd -VS- CC of India &Ors.	MM	Supreme Court of India	PENDING
88	2015	WP. © No. 3001 of 2015 Jindal Power Ltd. &Anr. -VS- UOI &Ors.	Auction of Coal Mines	Delhi H/C	PENDING
89	2015	MAT. No. 2072 of 2014 and FMA. No.....of 2014 CIL -VS- C. Raja Seelan&Ors.	Service	Calcutta H/C	Pending
90	2015	MAT. No. 2071 of 2014 and FMA. No.....of 2014 CIL -VS- Dr. Ashok Kr. Singh &Ors.	Service	Calcutta H/C	Pending
91	2015	MAT. No. 2073 of 2014 and FMA. No.....of 2014 CIL &Ors. -VS- R. P. Singh &Ors.	Service	Calcutta H/C	Pending
92	2015	MAT. No. 2074 of 2014 and FMA. No.....of 2014 CIL &Ors. -VS- N. K. Shresh&Ors.	Service	Calcutta H/C	Pending
93	2015	MAT. No. 2075 of 2014 and FMA. No.....of 2014 CIL &Ors. -VS- Asit	Service	Calcutta H/C	Pending

		Kumar Das &Ors.			
94	2015	MAT. No. 2076 of 2014 and FMA. No.....of 2014 CIL &Ors. -VS- K. S. Natrajan&Ors.	Service	Calcutta H/C	Pending
95	2015	MAT. No. 2077 of 2014 and FMA. No.....of 2014 CIL &Ors. -VS- C. B. Singh &Ors.	Service	Calcutta H/C	Pending
96	2015	SLP. © No. 12532 of 2015 Vulcan Industrial Engineering Co. Ltd. -VS- CIL &Ors.	M. M	Supreme Court of India	PENDING
97	2015	SLP. © No.7927 of 2015 CIL V. Anand Vijay Pawar&Anr.	SERVICE MATTER	Supreme Court of India	PENDING
98	2015	WP. No. 9996 (W) of 2015 Solar Industries Ltd. &Anr. -VS- CIL &Ors.	M. M	Calcutta H/C	Pending
99	2015	O.A. No. 319 of 2014 (Z) Dukalu Ram &Ors. -VS- UOI &Ors.	S&M	Green Tribunal at Bhopal	Pending
100	2015	T.P © No. 489-490 of 2015-CIL & others V .R.S.Fuels (P) Ltd & others	Tax	Supreme Court of India	Pending
101	2015	W.P. No. 1565 of 2015 Electrosteel Castings Ltd. &Anr. -VS- UOI &Ors.	Auction of Coal Mines	Delhi H/C	PENDING
102	2015	W.P. © No. 3398 of 2015 Jindal Steel & Power Ltd. &Anr. -VS- UOI &Ors.	Auction of Coal Mines	Delhi H/C	PENDING
103	2015	C.M. No. 7704 of 2015 and W.P.(C) No. 23118 of 2015 Federation of Coal Industries Retired Employees Asso. Ors. -VS- UOI &Ors.	Service (Pension Matter	Delhi H/C	Pending
104	2014	W.P No © 235 of 2014 Keltech engineering Limited V. Uol& others	MM	Supreme Court of India	PENDING
105	2015	W.P No. 16919 of 2015 - awadhKishor V. Uol& others	SERVICE MATTER	Bombay H/c	PENDING
106	2015	Case No. 641 of 2015 & CS No. 5270 of 2013- Jasbirsingh V. CIL & others	SERVICE MATTER	Civil Judge at Bhatinda	PENDING
107	2015	WP © No. 6988 of 2015 & CM No.12814 of 2015- KoylaUdyogKamgarSangathanV.Uol& others	IR matter	Delhi H/c	PENDING
108	2015	WP No. 23462 (W) of 2015- SubratoChakravarty V. Uol& others	SERVICE MATTER	Calcutta H/C	PENDING
109	2015	WP No. 23552 (W) of 2015- KetakiGantait V. Uol& others	SERVICE	Calcutta H/C	PENDING
110	2015	CWP NO. Of 2015- ravindraKishor Prasad V. S. Bhattacharya & others	SERVICE MATTER	Delhi H/C	PENDING
111	2015	SLP © No. 24574 of 2015- ShivpurariKishan Singh V. CIL & others	SERVICE MATTER	Delhi H/C	PENDING
112	2015	CG No. 111 of 2015- RakeshChaturvedi V. State of MP & others	Environment	Green Tribunal, Bhopal	PENDING
113	2015	W.P No.18735 of 2015-Kailash Kr.Kedia, MaendragarhKoriya V. State of mP& others	Sales Tax	Jabalpur H/C	Pending
114	2015	W.P No.30432 (W) of 2015-Smt.Raj Kumari Devi V.CIL & others	Service matter	Calcutta H/c	Pending
115	2016	W.P (C) No.18254 of 2015- Santosh Kr. Pradhan V. Cil& others	Service matter	Cuttack H/C	Pending

116	2016	W.P © No 451 of 2016; C.M No. 1798 of 2016- MuziburRehman V. Uol& others	PIL	Delhi H/c	Pending
117	2016	APOT No..... Of 2015;GA. No. ...of 2016; G.A No. 3814 of 2015;GA No.2093 /2008-NEC & another V. SomalPipes (P) Ltd & others	S&M	Calcutta H/c	Pending
118	2016	W.P(S) No.331 of 2016- DevendraKr.Srivastava& Another V. CIL & others	Service matter	Bilaspur H/C	Pending
119	2016	W.P © No. 6143 of 2015-Shyam Sel& Power Ltd. V. Uol& others	S&M	Ranchi H/C	Pending
120	2016	W.P No. 1665 of 2016: C.S. Singh V. CMD & others	Service matter	Jabalpur H/C	Pending
121	2015	W.A No.502 of 2015: Ritesh Kumar Behra V. Uol&ors	Service matter	Bilaspur H/C	Pending
122	2016	GA No of 2016;APOT No. Of 2016: NEC & another V Oriental Ceramics & refractories Pvt. Ltd & others	S&M	Calcutta H/c	Pending
123	2016	W.P No.2936 of 2016 : RajnishChaturvedi V. SECL & others	PIL	Bilaspur H/C	Pending
124	2016	SLP(c) No. 6177 of 2016- CIL &anothers V. Khushi Coal Transport (P) Ltd & others	Misc	Supreme Court of India	Pending